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THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 03-11-2017

PROCEEDINGS

Judiciary - Transfer and Posting of District Judges orders issued.

ORDER NO. B1(A) - 62/2017

As part of the transfer and posting of District Judges, the following orders are issued.

1. Sri.A.Sankaran Nair, Addl.District Judge-I/Addl.MACT, Kozhikode is transferred and posted as Spl.Addl.Sessions Judge (Marad) Cases, Kozhikode.

2. Sri.C.Suresh Kumar (Sr), Spl.Addl.Sessions Judge (Marad) Cases, Kozhikode is transferred and posted as Addl.District Judge-I/Addl.MACT, Kozhikode.

The officers will inter change their offices with immediate effect. The officer at SI No.1 will be eligible for Special Pay for extra administrative work at the rate of ₹ 2,500/- in his new post.



(By Order)

K Babu

Registrar(Subordinate Judiciary)

To

The Addl. Chief Secy to Govt. Home (O) Dept. Trpm (with CL)
The Accountant General (A&E) Kerala, Thiruvananthapuram.
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The District Judge, Kozhikode.
The Private Secretary to the Chief Justice, High Court.
The Private Secretary to Hon'ble Mr.Justice K.Surendra Mohan.
The Private Secretary to Hon'ble Mr.Justice Alexander Thomas.
Sri.A.Sankaran Nair, Addl.District Judge-I/Addl.MACT, Kozhikode.
Sri.C.Suresh Kumar (Sr), Spl.Addl.Sessions Judge (Marad) Cases, Kozhikode.
The District Court, Kozhikode.
The Addl.District Court-I/Addl.MACT, Kozhikode.
The Spl.Addl.Sessions Court (Marad) Cases, Kozhikode.
The Confidential Assistants to the Registrars, High Court.
The B2(A), B3(A), B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell & Computer cell, High Court.
The Kerala Judicial Academy, High Court.
The Administrative Records Section, High Court (2 copies)
The File/Stock File.